

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000088/2022	M/S.GAMMON ENGINEERS AND CONTRACTORS PVT.LTD. VS STATE OF ODISHA	SIDDHANT DWIBEDI VS	// (//
2	BLAPL/0012882/2022	NRUSINGHA CHARAN SANDHIBIGRAHA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BARIPADA TOWN /738 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001581/2022
3	BLAPL/0012883/2022	PRITHVIRAJ MANDAL VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN CHOUDHURY VS	CUTTACK VIGILANCE /9 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) GR/000044/2022
4	BLAPL/0012884/2022	BAPUN PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	HANDAPA /200 /2021 S.D.J.M.,ATHMALLIK(Anugul) GR/0000698/2021
5	BLAPL/0012885/2022	ANGADA SAUNTA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	SEMILLIGUDA /79 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000168/2022
6	BLAPL/0012886/2022	UMESH KUJUR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RAJGANGPUR /272 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000123/2022
7	BLAPL/0012887/2022	PRAMOD KUMAR GADNAYAK VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /794 /2022 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh) CT/0001249/2022
8	BLAPL/0012888/2022	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /613 /2022 J.M.F.C,TALCHER(Anugul) GR/0000032/2022
9	BLAPL/0012889/2022	PRASANTA NAG @ PRASANT NAG VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	HEMGIR /120 /2022 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000100/2022
10	BLAPL/0012890/2022	BAPUJI SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KANIHA /115 /2022 A.D.J.,TALCHER(Anugul) CT/0000195/2022
11	BLAPL/0012891/2022	CHHABI PRADHAN VS STATE OF ODISHA	CHANDANA MISHRA VS	BANKI /292 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000411/2022

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0012892/2022	KHIRODH KANDHPANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /194 /2020 FTSC, RAYAGADA(Rayagada) TR/0000005/2022
13	BLAPL/0012893/2022	ANIL MAKAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /835 /2019 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000035/2020
14	BLAPL/0012894/2022	ARABINDA OJHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KEONJHAR TOWN /212 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001021/2022
15	BLAPL/0012895/2022	SARATHA PALA @ SARATHA PAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /202 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000850/2022
16	BLAPL/0012896/2022	DALKA SODI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /127 /2017 CIVIL JUDGE (JD) CUM JMFC, MATHILI(Malkangiri) GR/0000602/2017
17	BLAPL/0012897/2022	LAXMAN PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	ADVA /55 /2022 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000041/2022
18	BLAPL/0012898/2022	BALARAM DAS VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	DHENKANAL TOWN /75 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000003/2021
19	BLAPL/0012899/2022	PREMA SISA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000045/2022
20	BLAPL/0012900/2022	HIRANYA KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000044/2022
21	BLAPL/0012901/2022	USHA SETHI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000558/2022
22	BLAPL/0012902/2022	KIRTAN KISAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /192 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000188/2022
23	BLAPL/0012903/2022	SAILENDRA KUMAR RAM	AMIT SHRIVASTAVA	PAPADAHANDI /52 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) TR/0000024/2021
24	BLAPL/0012904/2022	SOUBHAGYA SUBUDHI @ SANA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000024/2022
25	BLAPL/0012905/2022	SANGRAM KISHORE DASH @ BABA VS STATE OF ODISHA	SATYA JEET ROUT VS	KISHORENAGAR /208 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000165/2022
26	BLAPL/0012906/2022	DILLIP KUMAR SAHU VS STATE OF ODISHA	AKASH BHUYAN VS	VIGILANCE PS (BERHAMPUR) /28 /2022 SPL.JUDGE VIGILANCE,BERHAMPUR(Ganjam) GR/0000021/2022
27	BLAPL/0012907/2022	KANHU @ SUBHAM PADHY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KHARABEL NAGAR P.S. /412 /2022 () //
28	BLAPL/0012908/2022	SK. IRFAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /7 /2022 () //
29	BLAPL/0012909/2022	HARBHAJAN MAJHI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /40 /2022 () //
30	BLAPL/0012910/2022	SONU@KAMLESH GHOSH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /252 /2022 () //
31	BLAPL/0012911/2022	PRAMOD KUMAR MOHANTY @ KUNU VS STATE OF ODISHA	SARFARAZ AHMED VS	LAXMISAGAR P.S. /333 /2022 () //
32	BLAPL/0012912/2022	SARAFRAJ@SARAT RAJ VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /325 /2021 () //
33	BLAPL/0012913/2022	MITHUN MAHAKUR VS STATE OF ODISHA	RAJIB KUMAR MAHANTA VS	BINIKA /91 /2022 () //
34	BLAPL/0012914/2022	BIKASH KUMAR CHAND VS	BIJAYA KUMAR RAGADA VS	KANPUR /99 /2022 ()

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0012915/2022	STATE OF ODISHA CHANDAN NAIK VS	SANJIB KUMAR BHANJADEO VS	// ANGUL TOWN /570 /2020 ()
36	BLAPL/0012916/2022	STATE OF ODISHA BINOD KUMAR PANGI VS	SANJIB KUMAR BHANJADEO VS	// SEMILLIGUDA /97 /2022 ()
37	BLAPL/0012917/2022	STATE OF ODISHA SUNIL NAHAK VS	ACHYUTANANDA PATTANAIAK VS	// ASKA /214 /2019 ()
38	BLAPL/0012918/2022	STATE OF ODISHA SIBARAM DAS VS	ACHYUTANANDA PATTANAIAK VS	// GANGAPUR (ASKA) /117 /2019 ()
39	BLAPL/0012919/2022	STATE OF ODISHA DASARATHI GOUDA VS	ACHYUTANANDA PATTANAIAK VS	// POLASARA PS /179 /2019 ()
40	CMAPL/0000791/2022	STATE OF ODISHA SURESH CHANDRA NAYAK VS	BIREN SANKAR TRIPATHY VS	// () //
41	CMAPL/0000792/2022	PABITRA MOHAN MAHARANA DEENABANDHU BEHERA VS	PRAKASH KUMAR PATRA VS	// () //
42	CMAPL/0000794/2022	STATE OF ODISHA TAPAS KUMAR ROY VS	ADV VS	// () //
43	CMAPL/0000795/2022	STATE OF ODISHA SANATAN SETHY VS	PRABHU PADARBINDA PARIDA VS	// () //
44	CMAPL/0000796/2022	STATE OF ODISHA SAPAN KUMAR BANARJEE VS	VS	// () //
45	CMP/0001364/2022	SOURAVI MOHANTY PRACHAND KESHARI MAHAMALLA VS BICHITRA KUMAR MAHAMALLA	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000001/2019

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMP/0001365/2022	DURYODHAN PATRA VS LINGRAJ CHHUALSINGH	ASHOK KUMAR DAS VS	// CIVIL JUDGE (JD),KHURDA(Khordha) EC/0000052/2016
47	CMP/0001366/2022	RAGHUNATH DHAL VS BIJAY KUMAR SAMAL	ASISH KUMAR RAY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CMA/0000030/2021
48	CMP/0001367/2022	PITAMBARA MOHAPATRA VS HARIBALADEV MAHAPRABHU DEITY OF BARIPADA	SOUMYA DEV RAY VS	// ()
49	CMP/0001368/2022	CHAITANYA JENA VS SANJEET KUMAR KAR	DINESH KUMAR PATRA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000005/2010
50	CMP/0001369/2022	TRILOCHAN NAYAK VS BIRENDRA NAYAK	AJODHYA RANJAN DASH VS	// ()
51	CONTC/0008001/2022	SATYABHAMA LENKA VS PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR	SUDHANSU SEKHAR JENA VS	// ()
52	CONTC/0008002/2022	SK.AHAMED ALI VS BIRAJA PRASAD PADHI,EXEC. ENGNR,(ELECT.),BBSR ELECTRICAL DIVISION	ADV. VS	// ()
53	CONTC/0008003/2022	BAURIBANDHU NAYAK VS BHASKAR SHARMA, I.A.S.	JYOTI RANJAN KHUNTIA VS	// ()
54	CONTC/0008004/2022	CHINULATA SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// ()
55	CONTC/0008005/2022	MAGI HATI VS DEORANJAN KUMAR SINGH, I.A.S.	KRISHNA CHANDRA SAHU VS	// ()
56	CONTC/0008006/2022	KRUSHNA CHANDRA SAHU VS SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND DM DEPT.	ADV VS	// ()
57	CONTC/0008007/2022	DHIRENDRA KUMAR PADHY	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CONTC/0008008/2022	SATYABRATA SAHOO,A.C.S CUM PRINCIPAL SECY., R AND D.M. DEPT. NARAYAN PATHY	ADV.	//
		VS	VS	0
59	CONTC/0008009/2022	SATYABRATA SAHOO,A.C.S CUM PRINCIPAL SECY., R AND D.M. DEPT. UMA CHARAN MAHANKUDA	ADV	//
		VS	VS	0
60	CONTC/0008010/2022	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND DM DEPT. BHAGABAN MISHRA	ADV	//
		VS	VS	0
61	CONTC/0008011/2022	SATYABRATA SAHOO, A.C.S. CUM PRINCIPAL SECY., R AND DM DEPT. GHANASHYAM DAS	ADV.	//
		VS	VS	0
62	CONTC/0008012/2022	G.MATHIVATHAN,IAS MANAS RANJAN MOHANTY	ADV.	//
		VS	VS	0
63	CONTC/0008013/2022	VIR VIKRAM YADAV,IAS RAMA CHANDRA SAHOO	ADV	//
		VS	VS	0
64	CONTC/0008014/2022	BHASKAR JYOTI SHARMA, I.A.S. SUDHAKAR SADASYA	ADV.	//
		VS	VS	0
65	CONTC/0008015/2022	BHASKAR JYOTI SHARMA,IAS KADAMBALU BISWANATH	ADV	//
		VS	VS	0
66	CONTC/0008016/2022	BHASKAR JYOTI SHARMA, I.A.S. SARAT CHANDRA MISHRA	ADV	//
		VS	VS	0
67	CONTC/0008017/2022	PUSPITA JENA, SECYU./CHIEF EXECUTIVE, ANLO SERVICE COOPERATIVE SOCIETY SUKUMAR DAS	ALOK KUMAR PANDA	//
		VS	VS	0
68	CONTC/0008018/2022	PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR KISHORE KUMAR MALLICK@MOHAPATRA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		BIKASH MOHAPATRA, I.A.S.		//
69	CONTC/0008019/2022	ASHOK KUMAR KHUNTIA	ADV.	//
		VS	VS	0
		PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR		//
70	CONTC/0008020/2022	ASHOK KUMAR KHUNTIA	ADV	//
		VS	VS	0
		PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR		//
71	CONTC/0008021/2022	BHIMSEN PANDA	ADV.	//
		VS	VS	0
		RABI NARAYAN NAYAK,ENGNR. IN CHIEF,P.H.O,BBSR		//
72	CONTC/0008022/2022	PRAMOD KUMAR BEHERA	RABINDRANATH PANDA	//
		VS	VS	0
		MOHAN SAHOO, BRANCH MANAGER INDUSIND BANK LTD.		//
73	CONTC/0008023/2022	RAGHUNATH SAHOO	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
74	CONTC/0008024/2022	ASHALATA PATTANAYAK	ADV	//
		VS	VS	0
		DIBYA JYOTI PARIDA, I.A.S.		//
75	CONTC/0008025/2022	SURENDRA BHUYAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		ASWATHY S.,IAS		//
76	CONTC/0008026/2022	SURENDRA MALIK	ADV	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
77	CONTC/0008027/2022	SUDARSAN JENA	ADV	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
78	CONTC/0008028/2022	SUNANDA BAG	MADAN SUNDAR BEHERA	//
		VS	VS	0
		BISHNUPADA SETHI,IAS		//
79	CONTC/0008029/2022	NALINI MALIK	ADV.	//
		VS	VS	0
		ASWATHY S,IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0008030/2022	BASANTA KUMAR SETHY VS RASMITA RANI TARASIA, O.A.S.(S)	ADV VS	// ()
81	CONTC/0008031/2022	PRAFULLA KUMAR PARIDA VS RASMITA RANI TARASIA, O.A.S.(S)	ADV VS	// ()
82	CONTC/0008032/2022	PRASANNA KUMAR DASH VS RASMITA RANI TARASIA,OAS(S)	ADV. VS	// ()
83	CONTC/0008033/2022	DURGAMADHAB RAYGURU VS A.K.K.MEENA,IAS	ADV. VS	// ()
84	CONTC/0008034/2022	MAYADHAR MISHRA VS A.K.K. MEENA, I.A.S.	ADV VS	// ()
85	CONTC/0008035/2022	DWARIKANATH SENAPATI VS A.K.K.MEENA,IAS	ADV. VS	// ()
86	CONTC/0008036/2022	SANATAN BISWAL VS A.K.K. MEENA, I.A.S.	ADV VS	// ()
87	CRLA/0001201/2022	RADHAMOHAN BISWAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ERASAMA /202 /2022 ()
88	CRLA/0001202/2022	CHILA @ TAPAN @ KISHORE PINGUA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	JODA /144 /2018 ()
89	CRLA/0001203/2022	NARESH SAHU@GHANTI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /738 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
90	CRLA/0001204/2022	ANANTA RANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GR/0002322/2022 DUNGURIPALI /106 /2022 ()
91	CRLA/0001205/2022	PRAMOD KUMAR JENA	SURYAKANTA DWIBEDI	// NAYAGARH SADAR /61 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CRLA/0001206/2022	STATE OF ODISHA KUNDU HEMBRAM @ LAXMAN MAJHI	SURYAKANTA DWIBEDI	// BAISINGA /100 /2017
		VS	VS	()
93	CRLA/0001207/2022	STATE OF ODISHA ASWINI GOUDA	ACHYUTANANDA PATTANAIAK	// KABISURYANAGAR (KODALA) /304 /2018
		VS	VS	()
94	CRLA/0001208/2022	STATE OF ODISHA NINA NAIK	SURYAKANTA DWIBEDI	// KULIANA /104 /2017
		VS	VS	()
95	CRLA/0001209/2022	STATE OF ODISHA MAHESWAR PRADHAN	B.N.MAHAPATRA	// BUGUDA /36 /2016
		VS	VS	()
96	CRLMA/0000386/2022	STATE OF ODISHA KAMAL HUSSAIN	KASHINATH PATTANAIAK	// / /0
		VS	VS	()
97	CRLMC/0004181/2022	STATE OF ORISSA BISHNUPADA MOHANTY	NISHI KANTA MISHRA	// KAMARDA /61 /2019
		VS	VS	()
98	CRLMC/0004182/2022	STATE OF ODISHA PRAMOD MALLIK	DEBASISH PATNAIK	// DHARMASALA /177 /2016
		VS	VS	AD-HOC ADJ (FTSC),JAJPUR(Jajapur)
99	CRLMC/0004183/2022	STATE OF ODISHA SK.SAKIR KHAN@SAKIR KHAN	ALOK KUMAR PANDA	Spl/0000063/2019
		VS	VS	/ /0
100	CRLMC/0004184/2022	STATE OF ODISHA BINODINI@BANITA SAHU	BIKASH MISHRA	2ND A.D.J.,BERHAMPUR(Ganjam)
		VS	VS	2(A)CC/0000028/2012
101	CRLMC/0004185/2022	STATE OF ODISHA SUNADHAR BERUKU@BERKU	DIPTI RANJAN BHOKTA	BHAWANIPATNA SADAR /163 /2017
		VS	VS	()
102	CRLMC/0004186/2022	STATE OF ODISHA ABHI NAG	DIPTI RANJAN BHOKTA	// JEYPORE MAHILA /46 /2019
		VS	VS	()
				// MACHHKUND /16 /2015
				()

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0004187/2022	STATE OF ODISHA DAMBARUDHAR BARIK@LITU BARIK VS	PARTHA SARATHI DAS VS	// JODA /19 /2022 ()
104	CRLMC/0004188/2022	STATE OF ODISHA JITENDRA BAILARSINGH VS	SURYAKANTA DWIBEDI VS	// BAMUNIGAM /25 /2021 ()
105	CRLMP/0002645/2022	STATE OF ODISHA RANJIT PANIGRAHI VS	AMITAV TRIPATHY VS	// CUTTACK SADAR /102 /2022 ()
106	CRLMP/0002646/2022	STATE OF ODISHA BASANTI MALLICK VS	SAKTI MOHAN BEHERA VS	// / /0 ()
107	CRLMP/0002647/2022	STATE OF ODISHA PRAMOD BHUE VS	A.K.DASH VS	// RENGALI (SAMBALPUR) /97 /2022 ()
108	CRLMP/0002648/2022	STATE OF ODISHA SANTOSHINI SAHOO VS	SUBHANKAR ROUT VS	// NIMAPADA /244 /2022 ()
109	CRLMP/0002649/2022	STATE OF ODISHA MANAS KUMAR DHIR SAMANT VS	SAMIR KUMAR MISHRA VS	// CAPITAL P.S. /98 /2017 ()
110	CRLMP/0002650/2022	STATE OF ODISHA ROJALINI BARADA VS	MANMAYA KUMAR DASH VS	// / /0 ()
111	CRLMP/0002651/2022	STATE OF ODISHA MINATI SAMANTARAY VS	PRATAP KUMAR MOHANTY VS	// / /0 ()
112	CRLMP/0002652/2022	DEPUTY COMMISSIONER OF POLICE, KHORDHA NIRANJAN HOTA VS	A.C.RATH VS	// / /0 ()
113	CRLMP/0002653/2022	STATE OF ODISHA JIYARUL SK. VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMP/0002654/2022	KAILASH CHANDRA SAHOO @ SANA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 0 //
115	CRLREV/0000631/2022	TULSIRAM MAJHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /224 /2013 0 //
116	CRLREV/0000632/2022	AJAY KUMAR SAHU VS STATE OF ODISHA	LAXMIDHAR DASH VS	PALLAHARA /76 /2022 0 //
117	CRLREV/0000633/2022	ANSUMAN SAHOO VS PRAGYANSHREE SAHOO	RANJIT MOHANTY VS	//0 0 //
118	CRLREV/0000634/2022	SATYA NARAYAN RANA VS TAPAN KUMAR PARIDA	NIRANJAN LENKA VS	//0 0 //
119	FAO/0000497/2022	UDDHAB BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
120	FAO/0000498/2022	DRAUPADI DEI@SAHU VS RABI SAHU	PRAKASH RANJAN BARIK VS	// 0 //
121	FAO/0000499/2022	BHIMASENA KAR VS NABIN CHANDRA KAR	BIJAYA KUMAR ROUTRAY VS	// 0 //
122	FAO/0000500/2022	MANAGER(T.P. CELL),M/S.NEW INDIA ASSURANCE COMPANY LTD. VS PRASANNA KUMAR BEHERA	COMPANY LTD. VS	// 0 //
123	FAO/0000501/2022	LEGAL MANAGER(T.P.HUB), M/S NATIONAL INSURANCE COMPANY LTD. VS BISWA BHUSAN SWAIN	COMPANY LTD. VS	// 0 //
124	FAO/0000502/2022	MANAGER T.P. CELL, M/S. NEW INDIA ASSURANCE COMPANY LTD. VS DILLIP NAIK	COMPANY LTD. VS	// 0 //
125	JCRLA/0000096/2022	DUHU @ BINESH @ DINESH MARANDI	ADV.	KHANTAPADA /26 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)
126	JCRLA/000097/2022	STATE OF ODISHA HAREKRUSHNA BARGE	ADV.	Spl/0000018/2021 SOHELLA /182 /2015
		VS	VS	A.D.J.,PADAMPUR(Bargarh)
127	JCRLA/000098/2022	STATE OF ODISHA RAJESH DHARUA	ADV.	CT/0000052/2016 ATTABIRA /299 /2015
		VS	VS	A.D.J.,BARGARH(Bargarh)
128	JCRLA/000099/2022	STATE OF ODISHA BHAGABATA BEHERA	ADV.	CT/0000067/2016 PUINTALA /245 /2021
		VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
129	JCRLA/0000100/2022	STATE OF ODISHA SARAT BHANJA	ADV.	Spl/0000134/2021 BOLANGIR SADAR /235 /2013
		VS	VS	FTSC, BOLANGIR(Balangir)
130	JCRLA/0000101/2022	STATE OF ODISHA SANTA SABAR@PANDA	ADV.	Spl/0000783/2013 RAYAGADA /13 /2017
		VS	VS	A.D.J.,PARALAKHEMUNDI(Gajapati)
131	JCRLA/0000102/2022	STATE OF ODISHA TUNU MADALA@CHERU	ADV.	ST/0000060/2017 ADVA /28 /2017
		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
132	JCRLA/0000103/2022	STATE OF ODISHA DAMU@DAME MAJHI	ADV.	Spl/0000007/2017 BHAWANIPATNA SADAR /130 /2014
		VS	VS	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
133	JCRLA/0000104/2022	STATE OF ODISHA BABULI MALHAR	ADV.	Spl/0000426/2014 TELKOI /80 /2017
		VS	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)
134	JCRLA/0000105/2022	STATE OF ODISHA DHANU DEHURY	ADV.	ST/0000005/2018 NAYAKOT /37 /2018
		VS	VS	ADHOC ADDL DISTRICT AND SESSIONS JUDGE (FTSC), KEONJHAR(Kendujhar)
135	JCRLA/0000106/2022	STATE OF ODISHA SUMANTA JUANGA	ADV.	Spl/0000060/2018 KEONJHAR SADAR /81 /2018
		VS	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)
136	JCRLA/0000107/2022	STATE OF ODISHA SURAJ KARUA@KALIA	ADV.	ST/0000087/2018 BOLANI /29 /2018
		VS	VS	ADHOC ADDL DISTRICT AND SESSIONS JUDGE (FTSC), KEONJHAR(Kendujhar)

ORISSA HIGH COURT
FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	JCRLA/0000108/2022	STATE OF ODISHA SAMARA JANI VS	ADV. VS	Spl/0000056/2018 KORAPUT SADAR /46 /2016 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput)
138	JCRLA/0000109/2022	STATE OF ODISHA UTTAM SINGH VS	ADV. VS	CT/0000041/2016 NANDAPUR /40 /2015 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
139	JCRLA/0000110/2022	STATE OF ODISHA LAKMA MADKAMI VS	ADV. VS	TR/0000054/2015 MALKANGIRI /57 /2017 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
140	JCRLA/0000111/2022	STATE OF ODISHA PURNA BHATRA VS	ADV. VS	Spl/0000032/2017 NABARANGAPUR TOWN /215 /2018 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur)
141	JCRLA/0000112/2022	STATE OF ODISHA BABULU@DIPTI RANJAN PRADHAN VS	ADV. VS	CT/0000012/2019 DELANGA /214 /2015 DISTRICT & SESSIONS JUDGE,PURI(Puri)
142	JCRLA/0000113/2022	STATE OF ODISHA RAMESH BEHERA@BHOI VS	ADV. VS	ST/0000065/2016 KANAS /58 /2018 SPECIAL JUDGE, PURI(Puri)
143	JCRLA/0000114/2022	STATE OF ODISHA PATRA SABAR VS	ADV. VS	TR/0000063/2018 GUNUPUR /72 /2020 A.D.J., GUNUPUR(Rayagada)
144	JCRLA/0000115/2022	STATE OF ODISHA RAJU MINIKA VS	ADV. VS	CT/0000020/2020 RAYAGADA TOWN /33 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada)
145	MACA/0000748/2022	STATE OF ODISHA MAGANLAL AGRAWAL VS	DHANANJAYA MUND VS	CT/0000029/2019 // ()
146	MACA/0000749/2022	SANTOSHI NAG BIKASH PRASAD SAHOO VS	PRADEEP KUMAR MISHRA VS	// // ()
147	MACA/0000750/2022	DILESWARI MOHAPATRA BISHNUPRIYA BANCHHOR VS	PRADEEP KUMAR MISHRA VS	// // ()
		SWADHIN AGRAWAL		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MACA/0000751/2022	BABULA @ BABULA KUMARA BARADA VS ASHOK KUMAR PATRA	DEBASISH PATNAIK VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000206/2019
149	MACA/0000752/2022	BIMAL KUMAR SAHOO VS JITENDRA MOHANTY	GANESH PRASAD SAMAL VS	// ()
150	MACA/0000753/2022	D.M. NATIONAL INSURANCE COMPANY LTD. VS JAYANTI DEHURY	G.P DUTTA VS	// ()
151	MACA/0000754/2022	M/S. NEW INDIA ASSURANCE CO. LTD. VS PARSURAM MOHANTY	ADAM ALI KHAN VS	// ()
152	MACA/0000755/2022	BAJAJ ALLIANZ G.I.CO. LTD. VS GURUBARI ORAM	ADAM ALI KHAN VS	// ()
153	RSA/0000372/2022	CHAUBAN BISWAL VS CHINAMALI PADHAN	SISIR DAS VS	// ()
154	RSA/0000373/2022	BINAPANI BOHIDAR VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// ()
155	RSA/0000374/2022	KUNTI PATRO@SARASWATI PATRO VS SRI SRI LAXMINARAYAN MAHAPRABHU BIJE,KHASPA STREET,BERHAMPUR	DINESH KU. PATRA VS	// ()
156	RSA/0000375/2022	BIMALA BEHERA VS BANSIDHAR SAHOO	GOPAL KRUSHNA MOHANTY VS	// ()
157	RVWPET/0000373/2022	AJIT TIRKEY VS STATE OF ODISHA	SIDHARTH MALLICK VS	// ()
158	RVWPET/0000374/2022	INCOME TAX OFFICER, WARD-3, ROURKELA VS ARCHANA BANSAL	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// ()
159	RVWPET/0000375/2022	SHYAM SUNDAR BINAKAR	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	TRP(C)/0000500/2022	BIJAY KUMAR BINAKAR SAMIKSHA PANIGRAHI	AMLAN SHAKTI PAUL	//
		VS	VS	0
161	TRPCRL/0000124/2022	MANAS RANJAN PANDA NARASIMHAMURTY PANIGRAHI	PRASANTA KUMAR NANDA	//
		VS	VS	/0
162	TRPCRL/0000125/2022	SAROJ KUMAR PANDA NARASIMHAMURTY PANIGRAHI	PRASANTA KUMAR NANDA	//
		VS	VS	0
163	TRPCRL/0000126/2022	SAROJ KUMAR PANDA SUDHIR CHANDRA PAL	DEBENDRA NARAYAN PATTANAIAK	//
		VS	VS	0
164	TRPCRL/0000127/2022	SUBHAM RAM SUDHIR CHANDRA PAL	DEBENDRA NARAYAN PATTANAIAK	//
		VS	VS	0
165	WA/0001763/2022	SUBHAM RAM RABINARAYAN PANDA	SANTOSH KUMAR KANUNGO	//
		VS	VS	0
166	WA/0001764/2022	JUGAL KISHORE ROY STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
167	WA/0001765/2022	RASANANDA LENKA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
168	WA/0001766/2022	DAMAYANTI MOHANTA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	0
169	WA/0001767/2022	DIBAKAR MOHANTA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
170	WA/0001768/2022	SISIR KUMAR SARANGI STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0001769/2022	MURALIDHAR PATRA STATE OF ODISHA VS PRAKASH KUMAR MOHANTY	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0 //
172	WA/0001770/2022	STATE OF ODISHA VS RATNAKAR MOHANTY	AMIYA KUMAR MISHRA, A.G.A. VS	// // 0 //
173	WA/0001771/2022	STATE OF ODISHA VS RASANANDA LENKA	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // 0 //
174	WA/0001772/2022	STATE OF ODISHA VS MANMATH KUMAR MOHAPATRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0 //
175	WA/0001773/2022	STATE OF ODISHA VS BIBASINI ROUSTRAY	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // 0 //
176	WP(C)/0035920/2022	SUBASH CHANDRA MAHAPATRA VS STATE OF ODISHA	U.C.PANDA VS	// // 0 //
177	WP(C)/0035921/2022	BIJAY LAXMI PATSANI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// // 0 //
178	WP(C)/0035922/2022	M/S HOTEL PRANAMINN PVT. LTD., BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	RUDRA PRASAD KAR VS	// // 0 //
179	WP(C)/0035923/2022	DR. MAHESH PRASAD ROUTH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //
180	WP(C)/0035924/2022	M/S SARADA NIVAS PVT. LTD., JAIPUR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	RUDRA PRASAD KAR VS	// // 0 //
181	WP(C)/0035925/2022	SRI SRI BALUKESWAR MAHADEV BIJE, JAGANNATHPUR, BANSORE VS THE COMMNR. OF ENDOWMENTS, ODISHA	SUNIL KUMAR SINGH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0035926/2022	ARYAN SWARUP PARIDA VS UNION OF INDIA	AMIT PATNAIK VS	// 0 //
183	WP(C)/0035927/2022	SARBESWAR SWAIN VS THE BM, SREI FINANCE CO. LTD., BBSR	TRILOCHAN PANIGRAHI VS	// 0 //
184	WP(C)/0035928/2022	KALPANA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
185	WP(C)/0035929/2022	SIRIA SAI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
186	WP(C)/0035930/2022	DIBAKAR BARIK VS STATE OF ODISHA	AYODHA NATH LENKA VS	// 0 //
187	WP(C)/0035931/2022	MANOJ KUMAR PANDEY VS ODISHA STATE CO OPERATIVE MARKETING FEDERATION LTD., BBSR	BAIDHAR SAHOO VS	// 0 //
188	WP(C)/0035932/2022	DUTI GHADIA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
189	WP(C)/0035933/2022	HIMANSU PRADHAN VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
190	WP(C)/0035934/2022	SUBARNA BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0035935/2022	SATRUGHNA ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
192	WP(C)/0035936/2022	LINGARAJ BARIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
193	WP(C)/0035937/2022	KAPILA ADHA	RABINDRANATH PRUSTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0035938/2022	CHIEF MANAGER, MCL, SAMBALPUR SWAPNARANI BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
195	WP(C)/0035939/2022	REGIONAL MANAGER, RBI, BBSR SWAPNARANI BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
196	WP(C)/0035940/2022	REGIONAL MANAGER, RBI, BBSR ANUPAMA NANDA	SUBRATA MISHRA	//
		VS	VS	0
197	WP(C)/0035941/2022	STATE OF ODISHA AMAR KUMAR JAISWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
198	WP(C)/0035942/2022	R.T.O.,JHARSUGUDA BUDHADEV SAHU	RABINDRANATH PRUSTY	//
		VS	VS	0
199	WP(C)/0035943/2022	STATE OF ODISHA MANJULATA DAS	GOPINATH SETHI	//
		VS	VS	0
200	WP(C)/0035944/2022	STATE OF ODISHA AMULYA MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
201	WP(C)/0035945/2022	R.T.O.,CUTTACK ANANDA CHANDRA SAHOO	BISWAJIT PASAYAT	//
		VS	VS	0
202	WP(C)/0035946/2022	STATE OF ODISHA MANJULATA BEHERA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0035947/2022	GOVT. OF INDIA NAGEN KUMAR NAYAK	MIHIR KANTA RATH	//
		VS	VS	0
204	WP(C)/0035948/2022	STATE OF ODISHA SUBASH CHANDRA PUHAN	TATHAGATA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0035949/2022	STATE OF ORISSA BINAYAK PRASAD LENKA VS	PRAVASH CH JENA VS	// // ()
206	WP(C)/0035950/2022	STATE OF ODISHA JAGADISH PRASAD SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
207	WP(C)/0035951/2022	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	NIRANJAN PANDA VS	// // ()
208	WP(C)/0035952/2022	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0035953/2022	STATE OF ORISSA MANAS KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0035954/2022	STATE OF ODISHA K.BUCHI BABU VS	DEBABRATA DAS VS	// // ()
211	WP(C)/0035955/2022	R.T.O., GAJAPATI DHANESWAR SHARMA VS	PRAFULLA KUMAR RATH VS	// // ()
212	WP(C)/0035956/2022	STATE OF ODISHA PRADEEP JENA VS	BINAYA KUMAR MOHANTY VS	// // ()
213	WP(C)/0035957/2022	C.E.O., TPCODL, BBSR MUJRAIL ALLI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
214	WP(C)/0035958/2022	DEAN AND PRINCIPAL, SAHEED LAXMAN NAYAK MEDICAL COLLEGE AND HOSPITAL, KORAPUT// TRILOCHAN SATHUA VS	PABITRA KUMAR NAYAK VS	// // ()
215	WP(C)/0035959/2022	STATE OF ODISHA ANANYA ROUT VS	DEEPAK RANJAN SUNDARAY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0035960/2022	SANTOSH KUMAR SAHU VS AO CUM REGIONAL MANAGER, UTKAL GRAMEEN BANK, KANDHAMAL	SANTOSH KUMAR MAHANTY VS	// 0 //
217	WP(C)/0035961/2022	BHARATI DEI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
218	WP(C)/0035962/2022	RUSHI SUNA VS BINOD BIHARI THANAPATI	DEEPAK RANJAN SUNDARAY VS	// 0 //
219	WP(C)/0035963/2022	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
220	WP(C)/0035964/2022	GHANASHYAM BEHERA VS AO CUM REGIONAL MANAGER, UTKAL GRAMEEN BANK, KANDHAMAL	SANTOSH KUMAR MAHANTY VS	// 0 //
221	WP(C)/0035965/2022	BHARATI DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
222	WP(C)/0035966/2022	BHASKAR NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
223	WP(C)/0035967/2022	RAGHUNATH PANDA VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
224	WP(C)/0035968/2022	SABYASACHI BEHERA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
225	WP(C)/0035969/2022	SUSANTA KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
226	WP(C)/0035970/2022	MANAS KUMAR NATH VS MONALISA RATH	PITAMBAR BEHERA VS	// 0 //
227	WP(C)/0035971/2022	SATYABRAT SANJIB KUMAR NAYAK	HARIHAR PANIGRAHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0035972/2022	THE REGIONAL DIRECTOR, RBI, BBSR MADHUSUDAN MOHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
229	WP(C)/0035973/2022	STATE OF ODISHA KABIRA CHANDRA MALLIK	PRATIK DASH	//
		VS	VS	0
230	WP(C)/0035974/2022	STATE OF ODISHA SATYABRAT SANJIB KUMAR NAYAK	HARIHAR PANIGRAHI	//
		VS	VS	0
231	WP(C)/0035975/2022	THE REGIONAL DIRECTOR, RBI, BBSR SUBARNA MEHER	RAVI SHANKAR SAMAL	//
		VS	VS	0
232	WP(C)/0035976/2022	COLLECTOR AND DIST.MAGISTRATE, BARGARH RANJAN KUMAR CHAND	CHITTARANJAN PATNAIK	//
		VS	VS	0
233	WP(C)/0035977/2022	STATE OF ODISHA SUDHANSU SEKHAR ROUSTRAY	BASUDEV PUJARI	//
		VS	VS	0
234	WP(C)/0035978/2022	UNION OF INDIA BINOD KUMAR TIBAREWAL	RANJAN KUMAR ROUT	//
		VS	VS	0
235	WP(C)/0035979/2022	STATE OF ODISHA SRIRAM GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
236	WP(C)/0035980/2022	STATE OF ODISHA RAJESH KUMAR AGARWALA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
237	WP(C)/0035981/2022	STATE GOVT. OF ODISHA DEBI PRASAD DAS	BUDHIRAM DAS	//
		VS	VS	0
238	WP(C)/0035982/2022	STATE OF ODISHA BIJAY KUMAR DAS	SAPAN KUMAR PAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0035983/2022	STATE OF ORISSA SATYABRATA SARANGI VS DISTRICT EDUCATION OFFICER, CUTTACK	RAMESH CHANDRA MISHRA VS	// // ()
240	WP(C)/0035984/2022	CHANDRADHWAJ GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
241	WP(C)/0035985/2022	GAJENDRA PRASAD PANDA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()
242	WP(C)/0035986/2022	HEMANTA KUMAR PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// ()
243	WP(C)/0035987/2022	BIRABAR SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// ()
244	WP(C)/0035988/2022	MANAS KUMAR MOHANTY VS ROAD TRANSPORT DEPT., GOVT. OF ODISHA, BBSR	RASHMI RANJAN MISHRA VS	// ()
245	WP(C)/0035989/2022	GAJENDRA PRASAD PANDA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()
246	WP(C)/0035990/2022	UMA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()
247	WP(C)/0035991/2022	KAILASH CHANDRA BARIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	// ()
248	WP(C)/0035992/2022	SATRUGHNA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
249	WP(C)/0035993/2022	GAJENDRA PRASAD PANDA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0035994/2022	HARIBANDHU PADHAN VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
251	WP(C)/0035995/2022	INDRAJEET KHARSEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
252	WP(C)/0035996/2022	BICHITRANANDA DAS VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
253	WP(C)/0035997/2022	BHAKCHAN BHATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
254	WP(C)/0035998/2022	KHEMRAJ AGRAWAL VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //
255	WP(C)/0035999/2022	PUSTAM GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
256	WP(C)/0036000/2022	DHANANJAYA PRADHAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
257	WP(C)/0036001/2022	DULE BHATI @ DULESWAR BHATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	WP(C)/0036002/2022	BHAGABAN CHARAN DAS VS STATE OF ODISHA	B.SATAPATHY VS	// 0 //
259	WP(C)/0036003/2022	EXECUTIVE ENGINEER, RURAL WORKS DIVN., BARBERH VS SATYA NARAYAN PANDA	BARBERHU PRASAD MOHANTY, A.G.A. VS	// 0 //
260	WP(C)/0036004/2022	RUPSINGH GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
261	WP(C)/0036005/2022	ARTA BANDHU ROUT	BISWABIHARI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0036006/2022	STATE OF ODISHA MANORANJAN SUKLA	B.SATAPATHY	//
		VS	VS	0
263	WP(C)/0036007/2022	STATE OF ODISHA PABAN GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
264	WP(C)/0036008/2022	STATE OF ODISHA PADMANAVA UPADHAYA	B.SATAPATHY	//
		VS	VS	0
265	WP(C)/0036009/2022	STATE OF ODISHA MANORANJAN PRADHAN	TUSAR KUMAR MISHRA	//
		VS	VS	0
266	WP(C)/0036010/2022	STATE OF ODISHA TANKADHAR SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
267	WP(C)/0036011/2022	STATE OF ODISHA KRUSHNA CHANDRA PRUSTY	MANMAYA KUMAR DASH	//
		VS	VS	0
268	WP(C)/0036012/2022	STATE OF ODISHA KESHAB MUDULI	B.SATAPATHY	//
		VS	VS	0
269	WP(C)/0036013/2022	STATE OF ODISHA BALARAM SINGH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
270	WP(C)/0036014/2022	STATE OF ODISHA LOKNATH SANKAR SINGH	MANMAYA KUMAR DASH	//
		VS	VS	0
271	WP(C)/0036015/2022	MEMBER, BOARD OF REVENUE, CUTTACK RATNAKAR RAY	B.SATAPATHY	//
		VS	VS	0
272	WP(C)/0036016/2022	STATE OF ODISHA PRAMILA MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0036017/2022	STATE OF ODISHA DAMODAR PANDA VS	B.SATAPATHY VS	// // ()
274	WP(C)/0036018/2022	STATE OF ODISHA AKSHAYA KUMAR KHUNTIA VS	RAMESH CHANDRA MISHRA VS	// // ()
275	WP(C)/0036019/2022	STATE OF ODISHA PANCHAYAT HIGH SCHOOL, JAJPUR VS	KSHIROD KUMAR ROUT VS	// // ()
276	WP(C)/0036020/2022	STATE OF ODISHA GOBARDHAN MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0036021/2022	STATE OF ODISHA LAXMIDHAR BARIK VS	RAMESH CHANDRA MISHRA VS	// // ()
278	WP(C)/0036022/2022	STATE OF ODISHA SHAIKH SARTAJ ALAM VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0036023/2022	STATE OF ODISHA DURGA MADHAB SATAPATHY VS	DEBENDRA KUMAR DWIBEDI VS	// // ()
280	WP(C)/0036024/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR 1 SRINIBAS MALLIK VS	RAMESH CHANDRA MISHRA VS	// // ()
281	WP(C)/0036025/2022	STATE OF ODISHA SHAMA @ SHYAM SUNDAR PATRA VS	SATYABRATA MOHANTY VS	// // ()
282	WP(C)/0036026/2022	GOVT. OF ODISHA EXECUTIVE ENGINEER, RURAL WORKS DIVN., BARBERH VS	BARBERHU PRASAD MOHANTY, A.G.A. VS	// // ()
283	WP(C)/0036027/2022	AKSHYA MAHAKUR PURNA CHANDRA SENAPATI VS	JAYADEBA BEHERA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0036028/2022	MARY TIGGA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
285	WP(C)/0036029/2022	JOGENDRA BISWAL VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
286	WP(C)/0036030/2022	RAJIB LOCHAN MAHANTA VS UTKAL UNIVERSTIY, BBSR	DIGAMBARA MISHRA VS	// 0 //
287	WP(C)/0036031/2022	PRATAP KUMAR DAS VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
288	WP(C)/0036032/2022	RANJITA PRADHAN VS R.T.O., PURI	SUBRATA PANDA VS	// 0 //
289	WP(C)/0036033/2022	JAGANNATH PANI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
290	WP(C)/0036034/2022	NISHIT CHANDRA KAR VS ODISHA STATE HOUSING BOARD, BBSR	GOKULANANDA PADHI VS	// 0 //
291	WP(C)/0036035/2022	BALARAM NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
292	WP(C)/0036036/2022	ISWAR MASRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	WP(C)/0036037/2022	NILAMADHABA PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0036038/2022	ANIL KUMAR BHUJBAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
295	WP(C)/0036039/2022	SURENDRA KUMAR SAHOO	PRASANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0036040/2022	DURYODHAN SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0036041/2022	TIKESWAR JANI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0036042/2022	JYOTI REKHA NAYAK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0036043/2022	MADAN MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0036044/2022	SWAYAMBAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0036045/2022	NANKI BAI MISHRA	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0036046/2022	NARAYAN PRASAD DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0036047/2022	PRAFULLA KUMAR BALIARSINGH	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0036048/2022	SABITRI MISHRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0036049/2022	SANKARSAN BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0036050/2022	RAHIMULLA SAHA	PRASANTA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0036051/2022	STATE OF ODISHA BIRANCHI SETHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
308	WP(C)/0036052/2022	STATE OF ODISHA DOLAMANI BHOI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0036053/2022	STATE OF ODISHA MANIKA SAHOO VS	MANORANJAN MISHRA VS	// // ()
310	WP(C)/0036054/2022	THE COLLECTOR AND DM, PURI BASANT MANJARI MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0036055/2022	STATE OF ODISHA BASANTA MANJARI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0036056/2022	STATE OF ODISHA PARIKHITA RATHA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0036057/2022	STATE OF ODISHA MUNU BISWAL VS	SAMIR KUMAR MISHRA VS	// // ()
314	WP(C)/0036058/2022	STATE OF ODISHA KHIRASINDHU JANI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
315	WP(C)/0036059/2022	STATE OF ODISHA MANORAMA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0036060/2022	STATE OF ODISHA AJAY KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0036061/2022	STATE OF ODISHA ABANI KUMAR SAMANT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // //

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0036062/2022	SAILABALA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0036063/2022	AKURA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
320	WP(C)/0036064/2022	TRILOCHAN PADHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0036065/2022	ARUN KUMAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0036066/2022	SAMITA RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0036067/2022	PRAMILA MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0036068/2022	NIMAIN CHARAN BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0036069/2022	HIMANCHAL MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
326	WP(C)/0036070/2022	BANALATA DEI VS THE COMMNR. OF ENDOWMENT, ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
327	WP(C)/0036071/2022	NIRANJAN BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0036072/2022	SUBASAMANI DEI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0036073/2022	PITAMBAR BAG	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0036074/2022	NARAYAN RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0036075/2022	SURENDRA PRASAD JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0036076/2022	PRADIP CHANDRA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
333	WP(C)/0036077/2022	BHUJA SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0036078/2022	KHIRASINDHU RANA @ KSHIRASINDHU RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0036079/2022	JHAJMAN NAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0036080/2022	GANGADHAR SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0036081/2022	RAIDHARA PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0036082/2022	JAYAKRUSHNA SAMAD	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0036083/2022	SOUMENDRA PRIYADARSHI PATRA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0036084/2022	SASMITA KHILAR	BISWAJIT NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0036085/2022	STATE OF ODISHA. BABULA BEHERA VS	M.M.SWAIN VS	// // ()
342	WP(C)/0036086/2022	STATE OF ODISHA LAXMIDHAR JENA VS	BIPIN KUMAR NAYAK VS	// // ()
343	WP(C)/0036087/2022	STATE OF ODISHA DAMBARUDHAR SAMAL VS	SURESH KUMAR PANDA VS	// // ()
344	WP(C)/0036088/2022	STATE OF ODISHA GOPAL SAMAD VS	TUSHAR KANTA NAYAK VS	// // ()
345	WP(C)/0036089/2022	STATE OF ODISHA HIRANYA MALLICK VS	SURESH KUMAR PANDA VS	// // ()
346	WP(C)/0036090/2022	STATE OF ODISHA SAROJ KUMAR MOHANTY VS	BIKASH MISHRA VS	// // ()
347	WP(C)/0036091/2022	STATE OF ODISHA CHARANA DEHURI VS	TUSHAR KANTA NAYAK VS	// // ()
348	WP(C)/0036092/2022	STATE OF ODISHA ASHOK DAS VS	SURESH KUMAR PANDA VS	// // ()
349	WP(C)/0036093/2022	STATE OF ODISHA RAJEN KUMAR HEMBRAM VS	TUSHAR KANTA NAYAK VS	// // ()
350	WP(C)/0036094/2022	STATE OF ODISHA M/S SHAKTI PLASTIC VS	SURESH KUMAR PANDA VS	// // ()
351	WP(C)/0036095/2022	HDB FINANCIAL SERVICES LTD., HYDERABAD TRILOCHAN RANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0036096/2022	NETRANANDA PANDA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
353	WP(C)/0036097/2022	PREMANANDA SAHU VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
354	WP(C)/0036098/2022	NARAYAN PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
355	WP(C)/0036099/2022	ASIRBAD PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
356	WP(C)/0036100/2022	SHIVASAKTI CLUB, KHURDA VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
357	WP(C)/0036101/2022	PARBATI NAIK VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
358	WP(C)/0036102/2022	MANOJ KUMAR SWAIN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
359	WP(C)/0036103/2022	PUSPANJALI GAANA VS STATE TRANSPORT AUTHORITY, ODISHA	DEBABRATA DAS VS	// 0 //
360	WP(C)/0036104/2022	SUDHAKARA MAHAPATRA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
361	WP(C)/0036105/2022	HEMANTA KUMAR SETHY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
362	WP(C)/0036106/2022	LOKANATH HARICHANDAN VS STATE OF ODISHA	BHABANI SHANKAR MISHRA 3 VS	// 0 //
363	WP(C)/0036107/2022	SUKDEV TAREI	SAILABALA JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036108/2022	DANIEL LAKRA	GAGAN BIHARI SINGH	//
		VS	VS	0
		MD, THE BIRSA STONE LIME COMPANY LTD., RINL, VISAKHAPATTANAM		//
365	WP(C)/0036109/2022	PRADIP KUMAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0036110/2022	GAJENDRA KUMAR SAHOO	BHABANI SHANKAR MISHR 3A	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0036111/2022	PRAFULLA KUMAR MISHRA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0036112/2022	SUSHIL KUMAR KHUNTIA	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036113/2022	LAXMI KHOYA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0036114/2022	NIRANJAN BARIK	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0036115/2022	MUCHIRAM KISKU	BHABANI SANKAR DAS	//
		VS	VS	0
		UNION BANK OF INDIA		//
372	WP(C)/0036116/2022	MANAS MALLIK	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036117/2022	BABAJI PATRA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0036118/2022	L.SRINIVAS	NISHAT AFREEN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0036119/2022	STATE OF ODISHA KISHORE KUMAR BISHI VS	KIRTAN DANG VS	// // ()
376	WP(C)/0036120/2022	STATE OF ODISHA JEYPORE EVANGELICAL LUTHERAN CHURCH, KORAPUT VS	MR. P. RANJAN BHOKTA VS	// // ()
377	WP(C)/0036121/2022	STATE OF ODISHA ARUP AVISHEK BEHERA VS	AVIJIT MISHRA VS	// // ()
378	WP(C)/0036122/2022	STATE OF ODISHA SHESADEBA BALABANTARAY VS	M/S. MANMAYA KUMAR DASH, S.K.RATH, H.K.DASH(CAVEATOR) SAMEER KUMAR DAS VS	// // ()
379	WP(C)/0036123/2022	STATE OF ODISHA SABITA BISWAL VS	AMIT PRASAD BOSE VS	// // ()
380	WP(C)/0036124/2022	BDO CUM EO, NUAPADA PRAMOD KUMAR PRADHAN VS	SAMEER KUMAR DAS VS	// // ()
381	WP(C)/0036125/2022	STATE OF ODISHA M/S.JYOTSHNA AUTOMOBILES, BHADRAK VS	LALIT KUMAR MAHARANA VS	// // ()
382	WP(C)/0036126/2022	STATE OF ODISHA DR.NRUSINGHA CHARAN SARANGI VS	SAMEER KUMAR DAS VS	// // ()
383	WP(C)/0036127/2022	STATE OF ODISHA JYOSTNA MOHAPATRA VS	MANOJ OJHA VS	// // ()
384	WP(C)/0036128/2022	STATE OF ODISHA GRUHALAXMI PANDA VS	MANOJ OJHA VS	// // ()
385	WP(C)/0036129/2022	STATE OF ORISSA ANTARYAMI PANJHA VS	MANOJ OJHA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0036130/2022	NRUSINGHA CHARAN PARAMGURU VS SHRI LINGARAJ MAHAPRABHU, BBSR	VIVASWAT MOHAPATRA VS	// 0 //
387	WP(C)/0036131/2022	LAXMIDHAR BEHERA VS STATE OF ODISHA	J.K.MISHRA VS	// 0 //
388	WP(C)/0036132/2022	PRAMILA SETHI VS COMMNR. BMC, BBSR	PRATAP KUMAR MOHANTY VS	// 0 //
389	WP(C)/0036133/2022	SUKANTI MAHAPATRA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
390	WP(C)/0036134/2022	JAYAKRUSHNA PADHI VS CBIC, DEPT. OF REVENUE, MINISTRY OF FINANCE, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
391	WP(C)/0036135/2022	BHARAT CHANDRA BARIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
392	WP(C)/0036136/2022	CHINTAMANI PATTNAIK VS MEMBER, BOARD OF REVENUE, CUTTACK	SATYABADI MANTRY VS	// 0 //
393	WP(C)/0036137/2022	MANJUBALA DEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0036138/2022	DEBENDRA KUMAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0036139/2022	BISWARANJAN GHADAI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
396	WP(C)/0036140/2022	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	MD. RIAZ VS	// 0 //
397	WP(C)/0036141/2022	RAJKUMAR SAHANI	PRASANTA KUMAR SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		GITANJALI PARIDA		//
398	WP(C)/0036142/2022	VIVEKANANDA WSHG, KHARIDMUKHUA, BALASORE	CHHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0036143/2022	PRASANNA KUMAR JENA	BASUDEV BARIK	//
		VS	VS	0
		THE SECY. PANCHAYATIRAJ AND D.W DEPT. BBSR		//
400	WP(C)/0036144/2022	AJAYA KUMAR MALLA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0036145/2022	ACP CONSTRUCTION, BBSR	KALINGA KESHARI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0036146/2022	MANOJ KUMAR PARIDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0036147/2022	ANASUYA PRADHAN	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0036148/2022	GLORENCE @ GLORENCE MERRY DUKHU	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0036149/2022	MANOJ KUMAR SAHU	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0036150/2022	TAPAS KUMAR PARIDA	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0036151/2022	BASANTA KUMAR BISWAL	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0036152/2022	UDAYANATH BEHERA	RAJKISHOR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0036153/2022	LAXMAN MANIA BAISHNAB CHARAN MOHANTY VS STATE OF ODISHA	BISWANATH BEHERA VS	// // 0 //
410	WP(C)/0036154/2022	BIRANCHI NARAYAN MALLICK VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
411	WP(C)/0036155/2022	RUSHINATH NAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
412	WP(C)/0036156/2022	M/S. PENGUIN TRADING AND AGENCIES LTD., KEONJHAR VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
413	WP(C)/0036157/2022	SUNIL KRISHNA SAMANTARAY VS THE COMMNR. OF ENDOWMENTS, ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
414	WP(C)/0036158/2022	PRADOSH KUMAR CHAKRABORTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
415	WP(C)/0036159/2022	HARIHAR PANDA VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
416	WP(C)/0036160/2022	BRAJABANDHU PATTANAYAK VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
417	WP(C)/0036161/2022	PRASANNA KUMAR BARIK VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
418	WP(C)/0036162/2022	SHANKAR SATNAMI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
419	WP(C)/0036163/2022	SUVENDU KUMAR MOHANTA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0036164/2022	SRI BHAGABAT GOSWAMI, KUJANGA VS STATE OF ODISHA	ARUN KUMAR MISHRA (2) VS	// 0 //
421	WP(C)/0036165/2022	M/S.PREMIX, NAYAPALLI VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
422	WP(C)/0036166/2022	NILAMANI SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
423	WP(C)/0036167/2022	SUKANTA KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
424	WP(C)/0036168/2022	BINOD BIHARI SAHOO VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
425	WP(C)/0036169/2022	PRADEEP KUMAR PATNAIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
426	WP(C)/0036170/2022	PRADEEP KUMAR MISHRA VS STATE OF ORISSA	BIJAYA KUMAR PATTANAİK VS	// 0 //
427	WP(C)/0036171/2022	SWATISHREE DAS VS DEBADUTTA DAS	PRABIR KUMAR RAY VS SIDDHESWAR BAUG	// 0 //
428	WP(C)/0036172/2022	SABITA MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
429	WP(C)/0036173/2022	M/S. SAI ENTERPRISES VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
430	WP(C)/0036174/2022	HRUSIKESH MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
431	WP(C)/0036175/2022	BIJAYA KUMAR PATRA	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0036176/2022	STATE OF ORISSA PRADEEP KUMAR NAYAK	KSHIROD KUMAR ROUT	//
		VS	VS	0
433	WP(C)/0036177/2022	THE STATE OF ODISHA MANORAMA DASH	LALIT KUMAR MAHARANA	//
		VS	VS	0
434	WP(C)/0036178/2022	SAIL, NEW DELHI BHAGABANTI DEBI NAYAK	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
435	WP(C)/0036179/2022	STATE OF ODISHA BALABHADRA BEHURIA	LALIT KUMAR MAHARANA	//
		VS	VS	0
436	WP(C)/0036180/2022	SAIL, NEW DELHI LAXMIKANTA PANDA	PRAVU PITYARTHI KU. PANDIT	//
		VS	VS	0
437	WP(C)/0036181/2022	STATE OF ODISHA VED PRAKASH TIWARY	LALIT KUMAR MAHARANA	//
		VS	VS	0
438	WP(C)/0036182/2022	SAIL, NEW DELHI SURA MOHAN GURU	PRAVASH CHANDRA JENA	//
		VS	VS	0
439	WP(C)/0036183/2022	STATE OF ODISHA PRAMOD KUMAR BAL	LALIT KUMAR MAHARANA	//
		VS	VS	0
440	WP(C)/0036184/2022	STATE OF ODISHA PRATIMA RATH	ANUPAM RATH	//
		VS	VS	0
441	WP(C)/0036185/2022	STATE OF ODISHA DAMAYANTI BEHERA	MANOJ OJHA	//
		VS	VS	0
442	WP(C)/0036186/2022	STATE OF ODISHA BANABIHARI TRIPATHY	LAXMIKANTA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0036187/2022	STATE OF ORISSA LAMBODARA MOHAPATRA VS	MANOJ OJHA VS	// // ()
444	WP(C)/0036188/2022	STATE OF ODISHA UMA CHARAN SAHU VS	LAXMIKANTA MOHANTY VS	// // ()
445	WP(C)/0036189/2022	STATE OF ORISSA NARENDRA GIRI VS	MANOJ OJHA VS	// // ()
446	WP(C)/0036190/2022	STATE OF ODISHA MRUTUNJAY KAR VS	MANMAYA KUMAR DASH VS	// // ()
447	WP(C)/0036191/2022	COMMISSIONER OF ENDOWMENTS, BBSR JYOTI CHACHRA VS	SANTOSH KUMAR MAHANTY VS	// // ()
448	WP(C)/0036192/2022	STATE OF ODISHA DR.SUNEETA TRIPATHY VS	SHAKTI PRASAD DAS VS	// // ()
449	WP(C)/0036193/2022	CHANCELLOR, BERHAMPUR UNIVERSITY, BBSR MANMATH NATH ROUT VS	LAXMI PRASAD DWIVEDI VS	// // ()
450	ABLAPL/0016530/2022	STATE OF ODISHA DURGA CHARAN TUDU VS	HEMANTA KUMAR MOHNTA VS	// // ()
451	ABLAPL/0016531/2022	STATE OF ODISHA MD. JAVED AKTHAR @ MD. JAVED VS	AJAYA KUMAR PRADHAN VS	// // ()
452	ABLAPL/0016532/2022	STATE OF ODISHA SARASWATI JENA VS	TIRTH KUMAR SAHU VS	// // ()
453	ABLAPL/0016533/2022	STATE OF ODISHA AKHAYA SETHI VS	MANORANJAN ACHARYA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0016534/2022	DIBAKAR BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	UMERKOTE /436 /2022 () //
455	ABLAPL/0016535/2022	ASHISH KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S.(BBSR) /178 /2022 () //
456	ABLAPL/0016536/2022	AMIT RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	MOTU /71 /2022 () //
457	ABLAPL/0016537/2022	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /542 /2022 () //
458	ABLAPL/0016538/2022	SOURAV SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	BIJEPUR /271 /2022 () //
459	ABLAPL/0016539/2022	BIDYADHAR BALIARSINGH VS STATE OF ODISHA	DEBASNAN DAS VS	MANCHESWAR P.S. /481 /2022 () //
460	ABLAPL/0016540/2022	MANJULATA MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BHANDARIPOKHARI /263 /2022 () //
461	ABLAPL/0016541/2022	PRADEEP DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /257 /2022 () //
462	ABLAPL/0016542/2022	PRADEEP DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /234 /2022 () //
463	ABLAPL/0016543/2022	PURNIMA BARIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	Tantiapal Marine /140 /2022 () //
464	ABLAPL/0016544/2022	KSHETNAMAHAN DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /368 /2022 () //
465	ABLAPL/0016545/2022	AMIT KUMAR BAL	ANIRUDHA DAS	KALINGA NAGAR /293 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0016546/2022	STATE OF ODISHA RABINDRA KUMAR MOHANTY	PRAMOD KUMAR MISHRA	// KANDARPUR /226 /2021
		VS	VS	()
467	ABLAPL/0016547/2022	STATE OF ODISHA AKSHAY KUMAR SAHOO @ BANTI	ABHISHEK DASH	// DHENKANAL TOWN /678 /2022
		VS	VS	()
468	ABLAPL/0016548/2022	STATE OF ODISHA SRIKANTA NAIK	ABHISHEK DASH	// / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
469	ABLAPL/0016549/2022	UNION OF INDIA NIHAR GARADA	RAJIB LOCHAN PATNAIK	2(C)CC/0000070/2022 UMERKOTE /181 /2022
		VS	VS	()
470	ABLAPL/0016550/2022	STATE OF ODISHA HAGURI BHANJA @ FAGU BHANJA	RAMESH CHANDRA MAHARANA	// BHUBAN /430 /2022
		VS	VS	()
471	ABLAPL/0016551/2022	STATE OF ODISHA TUSHAR MANDAL	PREMRAJ GOUDA	// M.V.79 /58 /2022
		VS	VS	()
472	ABLAPL/0016552/2022	STATE OF ODISHA RANVIR GUPTA	BASUDEV MOHAPATRA	// MADHUPATNA /294 /2022
		VS	VS	()
473	ABLAPL/0016553/2022	STATE OF ODISHA CHITTA @ CHITTARANJAN BISWAS	ASIT KUMAR JENA	// MALKANGIRI /746 /2022
		VS	VS	()
474	ABLAPL/0016554/2022	STATE OF ODISHA PUSAKAR BARAD	SUBHASISH SATAPATHY	// RANPUR /298 /2022
		VS	VS	()
475	ABLAPL/0016555/2022	STATE OF ODISHA SURESH BEHERA	DIPTI RANJAN BHOKTA	// NAYAPALLI P.S. /521 /2022
		VS	VS	()
476	ABLAPL/0016556/2022	STATE OF ODISHA MADHABA PRADHAN	RITURANJAN CHHOTARAY	// BOLAGARH P.S. /284 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0016557/2022	STATE OF ODISHA BIRENDRA PRADHAN @ BIRU VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /736 /2021 ()
478	ABLAPL/0016558/2022	STATE OF ODISHA MANTU @ BIKASH NATH VS	SAMBIT BISWAL VS	// KUJANGA /507 /2022 ()
479	ABLAPL/0016559/2022	STATE OF ODISHA SUBANI SAHOO VS	RAMDAS ACHARY VS	// MAHILA P.S.(BBSR) /172 /2022 ()
480	ABLAPL/0016560/2022	STATE OF ODISHA ASHOK KUMAR JENA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /278 /2022 ()
481	ABLAPL/0016561/2022	STATE OF ODISHA PRATAP KUMAR BEHERA VS	DEBA KUMAR RATH VS	// / /0 ()
482	ABLAPL/0016562/2022	STATE OF ODISHA SIPU MOHNATY VS	SAROJ KUMAR DASH VS	// COLLIERY /585 /2022 ()
483	ABLAPL/0016563/2022	STATE OF ODISHA ASHISH NAYAK VS	SONALI ROUT VS	// MANCHESWAR P.S. /470 /2022 ()
484	ABLAPL/0016564/2022	STATE OF ODISHA ABHISHEK DAS VS	SUSANTA KUMAR TRIPATHY VS	// KAKATAPUR /159 /2022 ()
485	ABLAPL/0016565/2022	STATE OF ODISHA MADHUSMITA SWAIN VS	SAROJ KUMAR PADHI VS	// PIPLI /697 /2022 ()
486	ABLAPL/0016566/2022	STATE OF ODISHA SK.KURBAN @ LALTU KHAN VS	SAROJ KUMAR DASH VS	// COLLIERY /681 /2022 ()
487	ABLAPL/0016567/2022	STATE OF ODISHA SUSANTA KUMAR JENA VS STATE OF ODISHA	SATYABRATA DASH VS	// BADACHANA /328 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :22/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0016568/2022	SARADA SAHU VS STATE OF ODISHA (VIGILANCE)	AKASH BHUYAN VS	VIGILANCE PS (BERHAMPUR) /28 /2022 () //
489	ABLAPL/0016569/2022	MITU @ DUSHMANTA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	TANGI (KHURDA) /829 /2022 () //
490	ABLAPL/0016570/2022	MAMATA MUDULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /322 /2022 () //
491	ABLAPL/0016571/2022	CHINMAYA MOHANTY VS STATE OF ODISHA	SIVANANDA SAMAL VS	MAHILA P.S. BUXIBAZAR /124 /2022 () //
492	ABLAPL/0016572/2022	JYOTI@JYOTI KISHORE GAJENDRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BADAGODA P.S. /428 /2022 () //
493	ABLAPL/0016573/2022	MITU @ DEBENDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /443 /2022 () //
494	ABLAPL/0016574/2022	INDIRA PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /705 /2022 () //
495	ABLAPL/0016575/2022	SAUDAMINI MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /677 /2022 () //
496	WPC(OA)/0000842/2011	MANORANJAN NANDA VS PRINCIPAL SECY., AGRICULTURE DEPT,BBSR	SURYA NARAYAN PATNAIK VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :22/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
2	30/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
3	34/2022 ARBP/88/2022	M/S.GAMMON ENGINEERS AND CONTRACTORS PVT. LT	SUDHANT DWIBEDI
4	34/2022 ARBP/88/2022	M/S.GAMMON ENGINEERS AND CONTRACTORS PVT. LT	SUDHANT DWIBEDI
5	59/2022 CONTC(CPC)/345/2015	PRATIMA DEVI-MP	
6	70/2022 RFA/75/2007	BHAGIRATHI KAR-MP	M/S.PRADIPTA MOHANTY, P.MOHANTY
7	77/2022 ARBA/27/2012	B.S.N.L-MP	M/S.SANTOSH KU.PATTANAIK
8	119/2022 TRPCRL/125/2022	NARASIMHAMURTY PANIGRAHI-MP	PRASANTA KUMAR NANDA
9	120/2022 TRPCRL/124/2022	NARASIMHAMURTY PANIGRAHI-MP	PRASANTA KUMAR NANDA
10	121/2022 TRPCRL/126/2022	SUDHIR CHANDRA PAL-MP	DEBENDRA NARAYAN PATTANAIK
11	122/2022 TRPCRL/127/2022	SUDHIR CHANDRA PAL-MP	DEBENDRA NARAYAN PATTANAIK
12	242/2022 SA/219/1990	PRAHALLAD BEHERA-MP	MAHESWAR MOHANTY
13	243/2022 SA/219/1990	PRAHALLAD BEHERA-MP	
14	243/2022 LAA/113/2019	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	MR.A.K.BOSE (ASST. SOLICITOR GENERAL OF INDIA)
15	244/2022 SA/219/1990	PRAHALLAD BEHERA-MP	
16	295/2022 CMAPL/791/2022	SURESH CHANDRA NAYAK-MP	BIREN SANKAR TRIPATHY
17	296/2022 CMAPL/735/2022	DILIP KUMAR SAHU-MP	DEEPAK RANJAN PARIDA
18	317/2022 CONTC/8002/2022	SK.AHAMED ALI-MP	ADV.
19	318/2022 CONTC/8001/2022	SATYABHAMA LENKA-MP	SUDHANSU SEKHAR JENA
20	324/2022 MATA/22/2017	JOHNSON NAYAK-MP	M/S.PRAFULLA KU.RATH
21	325/2022 MATA/182/2022	PRAMOD KUMAR MOHANTY-MP	BIDHUBHUSANA MOHAPATRA
22	326/2022 MATA/53/2021	BANI PRIYA BISOYI-MP	
23	348/2022 RVWPET/373/2022	AJIT TIRKEY-MP	SIDHARTH MALLICK
24	429/2022 WPC(OA)/2792/2015	SWAPNARANI PATTANAIK-MP	RABI NARAYAN BEHERA
25	430/2022 WPC(OA)/250/2018	NIHAR RANJAN BEHERA-MP	
26	455/2022	PRAMOD BHUE-MP	A.K.DASH

27	CRLMP/2647/2022 456/2022	KANDARPA DANSANA-MP	PRABIR KUMAR RAY
28	CRLMP/2270/2022 549/2022	RATNADEEPA SWAIN-MP	SANAT KUMAR DAS
29	TRP(C)/493/2022 550/2022	SAMIKSHA PANIGRAHI-MP	AMLAN SHAKTI PAUL
30	TRP(C)/500/2022 770/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBIR SATPATHY
31	FAO/441/2022 771/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	G.D.DUTTA
32	FAO/420/2022 772/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	G.D.DUTTA
33	FAO/438/2022 773/2022	UDDHAB BARIK-MP	DURGESH NARAYAN RATH
34	FAO/497/2022 774/2022	MANAGER(T.P. CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	PANJULI DUTTA
35	FAO/500/2022 775/2022	LEGAL MANAGER(T.P.HUB), M/S NATIONAL INSURANCE COMPANY LTD.-MP	G.D.DUTTA
36	FAO/501/2022 776/2022	BHIMASENA KAR-MP	BIJAYA KUMAR ROUTRAY
37	FAO/499/2022 777/2022	BHIMASENA KAR-MP	BIJAYA KUMAR ROUTRAY
38	FAO/499/2022 778/2022	MANAGER T.P. CELL, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	PANJULI DUTTA
39	FAO/502/2022 879/2022	SATYA NARAYAN RANA-MP	NIRANJAN LENKA
40	CRLREV/634/2022 1312/2022	SARADA PRASANNA NANDA-MP	SURYA KANTA SANGANERIA
41	RSA/504/2018 1313/2022	CHAUBAN BISWAL-MP	SISIR DAS
42	RSA/372/2022 1314/2022	BINAPANI BOHIDAR-MP	MAHESWAR MOHANTY
43	RSA/373/2022 1315/2022	KUNTI PATRO@SARASWATI PATRO-MP	DINESH KU. PATRA
44	RSA/374/2022 1411/2022	CHAITANYA JENA-MP	DINESH KUMAR PATRA
45	CMP/1368/2022 1412/2022	TRILOCHAN NAYAK-MP	AJODHYA RANJAN DASH
46	CMP/1369/2022 1413/2022	SULOCHANA LENKA-MP	SUDHANSU SEKHAR JENA
47	CMP/1337/2022 1536/2022	PRASANT @ PRASAD PRADHAN-MP	DEBASISH PATNAIK
48	MACA/438/2022 1537/2022	THE ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
49	MACA/871/2016 1538/2022	DIVL. MANAGER, DIVISION XV, M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBIR SATPATHY
50	MACA/736/2022 1539/2022	BIKASH PRASAD SAHOO-MP	PRADEEP KUMAR MISHRA
51	MACA/749/2022 1540/2022	BISHNUPRIYA BANCHHOR-MP	PRADEEP KUMAR MISHRA
52	MACA/750/2022 1541/2022	D.M., ORIENTAL INSURANCE CO.LTD.-MP	P.K.MAHALI
53	MACA/598/2022 1542/2022	BABULA @ BABULA KUMARA BARADA-MP	DEBASISH PATNAIK
54	MACA/751/2022 1543/2022	PRADEEP NAIK-MP	SUDEEP KUMAR SARANGI
55	MACA/678/2022 1544/2022	D.M. NATIONAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
56	MACA/753/2022 1545/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
57	MACA/754/2022 1546/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
	MACA/755/2022		

58	2289/2022 BLAPL/725/2022	URA KABASI-MP	
59	2290/2022 BLAPL/8876/2022	BADGA DIGAL-MP	AMITAV TRIPATHY
60	2291/2022 BLAPL/6511/2022	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
61	2292/2022 BLAPL/1210/2022	SANJEEB KUMAR DAS-MP	
62	2294/2022 BLAPL/11215/2022	SANSAI SANTA-MP	
63	2295/2022 BLAPL/9295/2022	PRABHU KALYAN PANDA-MP	
64	2296/2022 BLAPL/12908/2022	SK. IRFAN-MP	AMLAN SHAKTI PAUL
65	2325/2022 CRLA/1202/2022	CHILA @ TAPAN @ KISHORE PINGUA-MP	SATYAJIT MUKHERJEE
66	2326/2022 CRLA/1202/2022	CHILA @ TAPAN @ KISHORE PINGUA-MP	SATYAJIT MUKHERJEE
67	2327/2022 CRLA/1205/2022	PRAMOD KUMAR JENA-MP	SURYAKANTA DWIBEDI
68	2328/2022 CRLA/1205/2022	PRAMOD KUMAR JENA-MP	SURYAKANTA DWIBEDI
69	2329/2022 CRLA/1206/2022	KUNDU HEMBRAM @ LAXMAN MAJHI-MP	SURYAKANTA DWIBEDI
70	2330/2022 CRLA/1206/2022	KUNDU HEMBRAM @ LAXMAN MAJHI-MP	SURYAKANTA DWIBEDI
71	2331/2022 CRLA/1206/2022	KUNDU HEMBRAM @ LAXMAN MAJHI-MP	SURYAKANTA DWIBEDI
72	2332/2022 CRLA/1208/2022	NINA NAIK-MP	SURYAKANTA DWIBEDI
73	2333/2022 CRLA/1208/2022	NINA NAIK-MP	SURYAKANTA DWIBEDI
74	2334/2022 CRLA/1209/2022	MAHESWAR PRADHAN-MP	B.N.MAHAPATRA
75	2335/2022 CRLA/1209/2022	MAHESWAR PRADHAN-MP	B.N.MAHAPATRA
76	2703/2022 ABLAPL/14152/2022	MURARI PRASAD PATEL-MP	
77	2704/2022 ABLAPL/4811/2021	AMARENDRA SUNDARAY @ AMARENDRA KUMAR SUNDARARRAY-MP	
78	2705/2022 ABLAPL/13649/2022	ANIL KUMAR PANDI-MP	
79	2706/2022 ABLAPL/3608/2022	SUDHANSHU SEKHAR DEY-MP	
80	3254/2022 CRLMC/3093/2022	SUDARSHAN@BALARAM PALAI-MP	
81	3255/2022 CRLMC/4181/2022	BISHNUPADA MOHANTY-MP	NISHI KANTA MISHRA
82	3256/2022 CRLMC/3057/2022	PRAMOD KUMAR DALAI-MP	
83	3257/2022 CRLMC/4184/2022	BINODINI@BANITA SAHU-MP	BIKASH MISHRA
84	3258/2022 CRLMC/4185/2022	SUNADHAR BERUKU@BERKU-MP	DIPTI RANJAN BHOKTA
85	3259/2022 CRLMC/4186/2022	ABHI NAG-MP	DIPTI RANJAN BHOKTA
86	3260/2022 CRLMC/4187/2022	DAMBARUDHAR BARIK@LITU BARIK-MP	PARTHA SARATHI DAS
87	3261/2022 CRLMC/4188/2022	JITENDRA BAILARSINGH-MP	SURYAKANTA DWIBEDI
88	4112/2022 WA/1763/2022	RABINARAYAN PANDA-MP	SANTOSH KUMAR KANUNGO
89	4113/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

90	WA/1764/2022 4114/2022	NAKULA DAS-MP	T.PANIGRAHI
91	WA/931/2022 4114/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
92	WA/1764/2022 4115/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
93	WA/1764/2022 4116/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
94	WA/1764/2022 4117/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
95	WA/1765/2022 4118/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
96	WA/1765/2022 4119/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
97	WA/1765/2022 4120/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
98	WA/1765/2022 4121/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
99	WA/1766/2022 4122/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
100	WA/1766/2022 4123/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
101	WA/1766/2022 4124/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
102	WA/1766/2022 4125/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
103	WA/1767/2022 4126/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
104	WA/1767/2022 4127/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
105	WA/1767/2022 4128/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
106	WA/1768/2022 4129/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
107	WA/1768/2022 4130/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
108	WA/1768/2022 4131/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
109	WA/1769/2022 4132/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
110	WA/1769/2022 4133/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
111	WA/1769/2022 4134/2022	SUBASH CHANDRA MISHRA-MP	
112	WA/22/2019 4135/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
113	WA/1770/2022 4136/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
114	WA/1770/2022 4137/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
115	WA/1771/2022 4138/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
116	WA/1771/2022 4139/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
117	WA/1771/2022 4140/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
118	WA/1771/2022 4141/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/1772/2022 4142/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	WA/1772/2022 4143/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

121	4144/2022 WA/1773/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
122	4145/2022 WA/1773/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
123	4146/2022 WA/1773/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
124	17735/2022 WP(C)/16518/2019	BAIRAGI CHARAN SINGH-MP	M/S.SACHIDANANDA NAYAK
125	17736/2022 WP(C)/35920/2022	SUBASH CHANDRA MAHAPATRA-MP	U.C.PANDA
126	17737/2022 WP(C)/35921/2022	BIJAY LAXMI PATSANI-MP	SAMIR KUMAR MISHRA
127	17738/2022 WP(C)/35922/2022	M/S HOTEL PRANAMINN PVT. LTD., BBSR-MP	RUDRA PRASAD KAR
128	17739/2022 WP(C)/35924/2022	M/S SARADA NIVAS PVT. LTD., JAJPUR-MP	RUDRA PRASAD KAR
129	17740/2022 WP(C)/35925/2022	SRI SRI BALUKESWAR MAHADEV BIJE, JAGANNATHPURS	BANDHUSORENDR
130	17741/2022 WP(C)/35927/2022	SARBESWAR SWAIN-MP	TRILOCHAN PANIGRAHI
131	17742/2022 WP(C)/35926/2022	ARYAN SWARUP PARIDA-MP	AMIT PATTNAIK
132	17743/2022 WP(C)/35928/2022	KALPANA BEHERA-MP	BISWABIHARI MOHANTY
133	17744/2022 WP(C)/35931/2022	MANOJ KUMAR PANDEY-MP	BAIDHAR SAHOO
134	17745/2022 WP(C)/35933/2022	HIMANSU PRADHAN-MP	AMIT PRASAD BOSE
135	17746/2022 WP(C)/35937/2022	KAPILA ADHA-MP	RABINDRANATH PRUSTY
136	17747/2022 WP(C)/35943/2022	MANJULATA DAS-MP	GOPINATH SETHI
137	17748/2022 WP(C)/35949/2022	BINAYAK PRASAD LENKA-MP	PRAVASH CH JENA
138	17749/2022 WP(C)/35951/2022	BIJAYA KUMAR SWAIN-MP	NIRANJAN PANDA
139	17750/2022 WP(C)/35956/2022	PRADEEP JENA-MP	BINAYA KUMAR MOHANTY
140	17751/2022 WP(C)/35957/2022	MUJRAIL ALLI-MP	DR. JITENDRA KUMAR LENKA
141	17752/2022 WP(C)/35960/2022	SANTOSH KUMAR SAHU-MP	SANTOSH KUMAR MAHANTY
142	17753/2022 WP(C)/35964/2022	GHANASHYAM BEHERA-MP	SANTOSH KUMAR MAHANTY
143	17754/2022 WP(C)/35971/2022	SATYABRAT SANJIB KUMAR NAYAK-MP	HARIHAR PANIGRAHI
144	17755/2022 WP(C)/35972/2022	MADHUSUDAN MOHANTA-MP	SUSHANTA KUMAR MISHRA
145	17756/2022 WP(C)/35974/2022	SATYABRAT SANJIB KUMAR NAYAK-MP	HARIHAR PANIGRAHI
146	17757/2022 WP(C)/35978/2022	BINOD KUMAR TIBAREWAL-MP	RANJAN KUMAR ROUT
147	17758/2022 WP(C)/35981/2022	DEBI PRASAD DAS-MP	BUDHIRAM DAS
148	17759/2022 WP(C)/33074/2022	DEBABRATA MOHANTY-MP	
149	17760/2022 WP(C)/35998/2022	KHEMRAJ AGRAWAL-MP	UPENDRA KUMAR SAMAL
150	17761/2022 WP(C)/36005/2022	ARTA BANDHU ROUT-MP	BISWABIHARI MOHANTY
151	17762/2022 WP(C)/36009/2022	MANORANJAN PRADHAN-MP	TUSAR KUMAR MISHRA
152	17763/2022	KRUSHNA CHANDRA PRUSTY-MP	MANMAYA KUMAR DASH

153	WP(C)/36011/2022 17764/2022	M/S.SMART CHIP PVT.LTD.-MP	M/S.GAUTAM MUKHERJI
154	WP(C)/4520/2019 17765/2022	DILLIP KUMAR DASH-MP	SIDHESWAR MALLIK
155	WP(C)/10703/2022 17766/2022	DILLIP KUMAR DASH-MP	SIDHESWAR MALLIK
156	WP(C)/10703/2022 17767/2022	SHAMA @ SHYAM SUNDAR PATRA-MP	SATYABRATA MOHANTY
157	WP(C)/36025/2022 17768/2022	PRATAP KUMAR DAS-MP	SWAYAMJIT ROUT
158	WP(C)/36031/2022 17769/2022	JAGANNATH PANI-MP	RAMAKANTA SARANGI
159	WP(C)/36033/2022 17770/2022	EXECUTIVE ENGINEER, RURAL WORKS DIVN., BARGARIP	RAMBHU PRASAD MOHANTY, A.G.A.
160	WP(C)/36003/2022 17771/2022	NANKI BAI MISHRA-MP	SIDHESWAR MOHANTY
161	WP(C)/36045/2022 17772/2022	MANIKA SAHOO-MP	MANORANJAN MISHRA
162	WP(C)/36053/2022 17773/2022	EXECUTIVE ENGINEER, RURAL WORKS DIVN., BARGARIP	RAMBHU PRASAD MOHANTY, A.G.A.
163	WP(C)/36026/2022 17774/2022	BANALATA DEI-MP	AJIT KUMAR MOHANTY
164	WP(C)/36070/2022 17775/2022	GANGADHAR SAHOO-MP	SUSANTA KUMAR DASH
165	WP(C)/36080/2022 17776/2022	SOURMENDRA PRIYADARSHI PATRA-MP	GYANARANJAN SETHI
166	WP(C)/36083/2022 17777/2022	SHIVASAKTI CLUB, KHURDA-MP	BINI MISHRA
167	WP(C)/36100/2022 17778/2022	TILOTTAMA SWAIN-MP	S.RATH
168	WP(C)/17656/2015 17779/2022	MANOJ KUMAR SWAIN-MP	GYANALOKA MOHANTY
169	WP(C)/36102/2022 17780/2022	BHAIRAB CHARAN PATTANAIK-MP	SUDHANSHU SEKHAR PRATAP
170	WP(C)/32067/2022 17781/2022	M/S ANAND KUMAR GARG, KALAHANDI-MP	KSHITISH MOHAPATRA
171	WP(C)/33259/2022 17782/2022	HEMANTA KUMAR SETHY-MP	SANJIB MOHANTY
172	WP(C)/36105/2022 17783/2022	MUCHIRAM KISKU-MP	BHABANI SANKAR DAS
173	WP(C)/36115/2022 17784/2022	BABAJI PATRA-MP	SUKANTA KUMAR DALAI
174	WP(C)/36117/2022 17785/2022	ARUP AVISHEK BEHERA-MP	AVIJIT MISHRA
175	WP(C)/36121/2022 17786/2022	SABITA BISWAL-MP	AMIT PRASAD BOSE
176	WP(C)/36123/2022 17787/2022	M/S.JYOTSHNA AUTOMOBILES, BHADRAK-MP	LALIT KUMAR MAHARANA
177	WP(C)/36125/2022 17788/2022	JYOSTNA MOHAPATRA-MP	MANOJ OJHA
178	WP(C)/36127/2022 17789/2022	GRUHALAXMI PANDA-MP	MANOJ OJHA
179	WP(C)/36128/2022 17790/2022	ANTARYAMI PANJHA-MP	MANOJ OJHA
180	WP(C)/36129/2022 17791/2022	STATE OF ODISHA-MP	
181	WP(C)/3636/2020 17792/2022	STATE OF ODISHA-MP	
182	WP(C)/3640/2020 17793/2022	BATAKRUSHNA PRADHAN-MP	BIJAY KUMAR SAHOO
183	WP(C)/9513/2022 17794/2022	SUKANTI MAHAPATRA-MP	MANOJ OJHA
	WP(C)/36133/2022		

184	17795/2022 WP(C)/36134/2022	JAYAKRUSHNA PADHI-MP	CHITRASEN PARIDA
185	17796/2022 WP(C)/36141/2022	RAJKUMAR SAHANI-MP	PRASANTA KUMAR SATAPATHY
186	17797/2022 WP(C)/36143/2022	PRASANNA KUMAR JENA-MP	BASUDEV BARIK
187	17798/2022 WP(C)/9785/2019	CHANDRA SEKHAR ROUT-MP	
188	17799/2022 WP(C)/9787/2019	ANIL KUMAR TIWARI-MP	
189	17800/2022 WP(C)/36145/2022	ACP CONSTRUCTION, BBSR-MP	KALINGA KESHARI MOHAPATRA
190	17801/2022 WP(C)/11567/2022	KISHORE KUMAR MOHARANA-MP	DR.BINODA KUMAR MISHRA
191	17802/2022 WP(C)/11571/2022	HRIDAYA NAND SHARMA-MP	ADITYA MISHRA
192	17803/2022 WP(C)/11573/2022	SWARUP MUKHERJEE-MP	ADITYA MISHRA
193	17804/2022 WP(C)/14963/2022	SABITA DHALL-MP	
194	17805/2022 WP(C)/30434/2022	HADUBANDHU NAYAK-MP	
195	17806/2022 WP(C)/18265/2022	CHAITANYA PRASAD HIGHER SEC. SCHOOL, MAYURBHANJUR-MP	SUNIL KUMAR MOHANTY
196	17807/2022 WP(C)/25147/2022	RAMA TIWARI-MP	PRADEEP KUMAR KHUNTIA
197	17808/2022 WP(C)/36155/2022	RUSHINATH NAIK-MP	SANJIB MOHANTY
198	17809/2022 WP(C)/36157/2022	SUNIL KRISHNA SAMANTARAY-MP	SAMIR KUMAR MISHRA
199	17810/2022 WP(C)/36158/2022	PRADOSH KUMAR CHAKRABORTY-MP	NIRANJAN LENKA
200	17811/2022 WP(C)/18500/2022	MANOJ KUMAR DAS-MP	
201	17812/2022 WP(C)/18499/2022	TAPAS KUMAR NAYAK-MP	
202	17813/2022 WP(C)/16350/2016	M/S.ACRUX REALCON PVT.LTD.-MP	M/S.RAMAKANTA MOHANTY
203	17814/2022 WP(C)/19791/2020	M/S.KONARK TALKIES PVT.LTD-MP	BUDHADEV ROURAY
204	17815/2022 WP(C)/10034/2022	BHAGABATA MALLA-MP	
205	17816/2022 WP(C)/36165/2022	M/S.PREMIX, NAYAPALLI-MP	CHINMAYA KUMAR NAYAK
206	17817/2022 WP(C)/16471/2016	PRAVATI SAHOO-MP	
207	17818/2022 WP(C)/16171/2022	TAPAS KUMAR PATRA-MP	
208	17819/2022 WP(C)/36174/2022	HRUSIKESH MISHRA-MP	TRILOCHAN NANDA
209	17820/2022 WP(C)/36171/2022	SWATISHREE DAS-MP	PRABIR KUMAR RAY
210	17821/2022 WP(C)/36177/2022	MANORAMA DASH-MP	LALIT KUMAR MAHARANA
211	17822/2022 WP(C)/36179/2022	BALABHADRA BEHURIA-MP	LALIT KUMAR MAHARANA
212	17823/2022 WP(C)/36181/2022	VED PRAKASH TIWARY-MP	LALIT KUMAR MAHARANA
213	17824/2022 WP(C)/36185/2022	DAMAYANTI BEHERA-MP	MANOJ OJHA
214	17825/2022 WP(C)/36187/2022	LAMBODARA MOHAPATRA-MP	MANOJ OJHA
215	17826/2022	NARENDRA GIRI-MP	MANOJ OJHA

216

WP(C)/36189/2022
17827/2022
WP(C)/2756/2021

SUBASH CHANDRA MOHANTY-MP

S.K.BHANJADEO